NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 14/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Anilkumar Poddar

V/s.

M/s. Reliance Consolidated Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. HUTL COMPA PODDAR SYMLL. AM & MANGE

2. Gaussan Thank or Respondent ills

145. Dayal & Assaults Shahar

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY
Member (Technical)

Dated: 18th July, 2016.